NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.No.05 / KB/2016 IA.No.202/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

Name of the Company Under Section		-ORDER SHEET OF THE HEARING ON 13 th July, 2017, 10.30 A.M Axis Nirman & Industries LtdVersus- Hotel Birsa Pvt.Ltd. & Ors 241/242		
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- 1. Sarbapsiya Mullherjee 2. Sayah Ranjan Granguly.

- 1. Subhankar Nag 2. Asif Hussain 3. Psiyantea Chatteries

Resp. NOS. 2 43.

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ORDER

Ld. Counsels for the petitioner and the respondent nos1, 2, 3, 4 and 7 are present.

Ld. Counsel for the respondent no. 7 informed that petitioner has filed an appeal before the NCLAT being C.A.(AT) No. 175/2017 wherein order has been passed that Tribunal should not proceed with the matter until disposal of the appeal.

Keeping in view of the order passed by NCLAT further proceedings are stayed.

List the matter on 28/08/2017.

(Vijai Pratap Singh) Member (J)